

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/208/CAA/2017
IN
PETITION NUMBER : CA/102/CAA/2017
NAME OF THE PETITIONER(S) : MEENA INTEGRATED TEXTIMES INFRA LTD
NAME OF THE RESPONDENT(S) : ADD INDUSTRIAL PARK(TAMILNADU) LTD.
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. NARAYANAN	Counsel for Petitioner	
2.	K. NARIVARAN, JAT	AR for or	

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to make submissions in relation to the observations of the Auditor. Time is extended at request. Put up on 10.01.2018.

^{-sd-}
S Vijayaraghavan
Member (Technical)

^{-sd-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc